

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a final decision to set up oil refinery and petro-chemical complex at Mangalore has been taken;

(b) whether project reports in this regard have been submitted; and

(c) if so, the salient features thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) and (c). HPCL has submitted a Detailed Project Report for setting up 3.0 million tonnes per annum refinery and integrated petrochemical complex for producing 2,50,000 tonnes per year of Ethylene at Mangalore at an estimated cost of Rs. 1,540 crores.

Reimbursement to Petroleum Refineries

86. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government's decision to make reimbursement to the petroleum refineries for the increase in the cess on crude oil only at the end of Financial year is resulting in liquidity problem for some of the refineries; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Oil Coordination Committee has working arrangements with the oil refineries on adjustments in the pool account with reference to the existing pricing mechanism. It is being ensured that the oil refineries do not face undue liquidity problems.

[*Translation*]

Night Air Service from Ranchi and Patna

87. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to start a night air service of Indian Airlines from Ranchi and Patna;

(b) if so, the time by which steps are proposed to be taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Indian Airlines proposes to start air services after sun-set from Ranchi. It is already operating air services after sun-set from Patna.

(b) and (c). Though the Night Landing Facilities are available at Ranchi airport, frequent damage to runway light fittings and theft of associated systems has not made it possible to maintain the high intensity runway lights 100% serviceable. The assistance of the local administration is resolving the problem has been sought for at a high level.

Special Programme for Industrialisation of Bihar

88. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to give priority to Bihar in the matter of industrial development through their special programmes during the Eighth Plan;

(b) if so, the details thereof; and